

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-1138(ND)2018

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2019**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. Nibula Print  
and Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

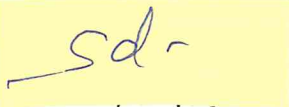
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner: Mr. Vinod Chaurasia, CA  
Mr. Ashok Kriplani, IRP**

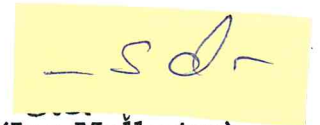
**Present for the Respondent: None**

**ORDER**

Renotify this case on 17<sup>th</sup> January, 2019 for compliance of the previous  
order.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**